

# HIGH COURT OF JUDICATURE AT ALLAHABAD

## NOTIFICATION

**DATED: ALLAHABAD: June 14, 2016**

**No. 1266 / Admin. (Services)/2016**

Dr. **Deepak Swaroop Saxena**, Additional District & Sessions Judge, Siddharth Nagar to be Additional District & Sessions Judge/ Special Judge, Siddharth Nagar in the vacant court.

He is also appointed as Special Judge, Scheduled Castes and Scheduled Tribes at Siddharth Nagar in the special court created under Scheduled Castes and Scheduled Tribes (Prevention of Atrocities) Act 1989 for trying cases under the said Act.

**No. 1267 / Admin. (Services)/2016**

Sri **Satya Prakash Dwivedi**, Additional District & Sessions Judge, Moradabad to be Additional District & Sessions Judge (Fast Track Court), Moradabad in the vacant court.

**No. 1268 / Admin. (Services)/2016**

Sri **Kshitij Kumar Srivastava**, Additional District & Sessions Judge, Ghazipur to be Additional District & Sessions Judge/ Special Judge, Ghazipur vice Sri Awadh Behari Singh.

He is also appointed U/s 12-A of U.P. Essential Commodities (Special Provisions) Act, 1981, as Special Judge at Ghazipur against the special court created for trying cases under the said Act.

**No. 1269 / Admin. (Services)/2016**

Sri **Awadh Behari Singh**, Special Judge/ Additional District & Sessions Judge, Ghazipur to be Additional District & Sessions Judge (Fast Track Court), Ghazipur vice Sri Roopesh Ranjan.

**No. 1270 / Admin. (Services)/2016**

Sri **Roopesh Ranjan**, Additional District & Sessions Judge (Fast Track Court), Ghazipur to be Additional District & Sessions Judge/ Special Judge, Ghazipur in the vacant court.

He is also appointed as Special Judge, Scheduled Castes and Scheduled Tribes at Ghazipur in the special court created under Scheduled Castes and Scheduled Tribes (Prevention of Atrocities) Act 1989 for trying cases under the said Act.

**No. 1271 / Admin. (Services)/2016**

Sri **Mahendra Prasad Chaudhary**, Additional District & Sessions Judge, Lucknow to be Special Judge, Anti-Corruption (UPSEB), Lucknow in the vacant court.

**No. 1272 / Admin. (Services)/2016**

Sri **Ramesh Chandra-V**, Additional District & Sessions Judge (Fast Track Court), Sonbhadra to be Additional District & Sessions Judge, Anpara (Sonbhadra).

**No. 1273 / Admin. (Services)/2016**

Sri **Harvindra Singh**, Additional District & Sessions Judge, Kasganj to be Additional District & Sessions Judge (Fast Track Court), Kasganj in the vacant court.

**No. 1274 / Admin. (Services)/2016**

Sri **Jai Krishna Tiwari**, Additional District & Sessions Judge, Sultanpur to be Additional District & Sessions Judge/ Special Judge, Sultanpur vice Sri Babbu Sarang.

He is also appointed as Special Judge, Scheduled Castes and Scheduled Tribes at Sultanpur in the special court created under Scheduled Castes and Scheduled Tribes (Prevention of Atrocities) Act 1989 for trying cases under the said Act.

**No. 1275 / Admin. (Services)/2016**

Sri **Babbu Sarang**, Special Judge/ Additional District & Sessions Judge, Sultanpur to be Additional District & Sessions Judge, Sultanpur.

**BY ORDER OF THE COURT,**

Sd/-  
**(DINESH KUMAR SINGH-I)**  
**REGISTRAR GENERAL**

**No. 297 / Admin. (Services)/2016, Dated: Allahabad: June 14, 2016**

Copy forwarded for information and necessary action to:

1. The Executive Chairman, U.P. State Legal Services Authority, Third Floor, Jawahar Bhawan Annexe, Lucknow-226001.
2. The Pramukh Sachiv, Niyukti, U.P. Shasan, Lucknow.
3. The Pramukh Sachiv, Nyay Evam Vidhiparamarshi, Uttar Pradesh Shasan, Lucknow.
4. The Director, Institute of Judicial Training & Research, Vineet Khand, Gomti Nagar, U.P. Lucknow. (Information available on E-mail).
5. The Additional Director, Treasury, Camp Office, First Floor, New Treasury Building, Kutchery Road, Allahabad.
6. All the District & Sessions Judges Subordinate to the High Court of Judicature at Allahabad. (Information available on E-mail).

The Officers mentioned above shall hand over charge of their present posts and shall proceed to take over charge of their new postings immediately.

The handing and taking over charge certificates may kindly be sent to the Section Officer, Admin. (Services), High Court, Allahabad forthwith.

It is to add that local arrangement shall be made by you in pursuance to the circular letter No.27/D.R. (S)/2000 dated 21.6.2000.

The officers shall also mention therein personal ID no. allotted by the Court on the charge certificates.

7. The Senior Registrar, High Court, Lucknow Bench, Lucknow (Information available on E-mail).
8. The Publication Secretary, U.P. Judicial Services Association Office, A-1, River Bank Judges Colony, Lucknow.
9. The Joint Registrar (Judicial) (Confidential), High Court, Allahabad.
10. The Joint Registrar (Judicial) (Inspection), High Court, Allahabad.
11. The Officer On Special Duty (Judicial)/ Incharge Computer Centre, High Court, Allahabad.
12. The Deputy Registrar (G), High Court, Allahabad.
13. The Deputy Registrar (Budget), High Court, Allahabad.
14. The Deputy Registrar (Admin.), High Court, Allahabad.
15. The Section Officer (Admin. A-2 Section), High Court, Allahabad.
16. The Section Officer (Admin.A-3 Section), High Court, Allahabad.
17. The Section Officer (Admin. C Section), High Court, Allahabad.
18. The Director, Printing & Stationary, U.P. Allahabad for publication of the notification in the next issue of the Gazette.
19. P.S. to Hon'ble Judges, with the request to place this notification before the Hon'ble Judges sitting at Allahabad & Lucknow for their Lordship's kind perusal. (Information available on E-mail).

**BY ORDER OF THE COURT,**

**Sd/-**

**(NALIN KANT TYAGI)**

**I/c REGISTRAR (JUDICIAL) (SERVICES)**